

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP NO. 417/2013**

**IN THE MATTER OF:**

Virgo Softech Ltd.

.... Applicant/petitioner

Vs.

RCC Cements Ltd.

.... Respondent

**Order under Section of the Companies Act, 2016**

**Order delivered on 26.07.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioner	:	Mr. P. Nagesh, Ms. Suman Kumar, Advocates
For the OL, Delhi	:	Ms. Chetna Kandpal, Co. Prosecutor
For Focus Impex Pvt. Ltd. Objector	:	Mr. Anil Kr. Mishra with Mr. Aditya Jain, Advocates
For SEBI	:	Ms. Neelima Tripathi, Mr. Bhumika Yadav, Advocates

**ORDER**

Learned Counsel for the petitioner states that he has instructions to apply for withdrawal of the petition. The prayer made by the petitioner is accepted.

C.P. No. 417 of 2013 is dismissed as withdrawn.

- Sd -

**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

- Sd -

**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

26.07.2017  
V. Sethi